## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON ///09/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/276/ (IB)/2017

NAME OF THE PETITIONER(S)

: BHANSALI ENGINEERING POLYMERS LTD

NAME OF THE RESPONDENT(S)

: SURYODAYA PLASTICS LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

\$ H-MANOJIN

Coursel for Petitioner

## **ORDER**

Counsel for petitioner present. No representation on behalf of respondent. Counsel for petitioner is directed to send private notice to the respondent and file proof of service by way of an affidavit by the next date of hearing. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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